

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:4197  
ANSWERED ON:25.08.2004  
FURNISH OF WRONG FIGURES  
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**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether service providers in the field of telecom have furnished wrong figures to the Telecom Regulatory Authority of India during the last three years;
- (b) if so, the details thereof;
- (c) the names of the companies which have allegedly furnished wrong figures;
- (d) the estimated annual loss incurred by the Government due to these wrong figures; and
- (e) the steps taken by the Government to ensure that these companies provide correct figure in future?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) to (c): Telecom Regulatory Authority of India (TRAI) collects a variety of data from the Service Providers on tariffs, subscriber base, traffic, quality of service etc. in various formats prescribed by the Authority. While analyzing the data if any discrepancy/inconsistency is found, the same is referred back to the concerned service provider(s) for necessary clarification/rectification. This data is used for TRAI's analyses of inter-connection charge, quality of service etc.
- (d) Revenue collection of the Government is not based on the data collected by TRAI from various Service Providers, but rather on statements directly submitted by them to Government.
- (e) Does not arise.